

**Open Court**

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH**  
**ALLAHABAD.**

Allahabad, this the 06<sup>th</sup> day of October 2021

**Civil Misc. Contempt Petition No.330/00045/2021**  
in  
**Original Application No. 330/00334/2020**

**Hon'ble Mr. Tarun Shridhar, Member (Administrative)**  
**Hon'ble Ms. Pratima K Gupta, Member (Judicial)**

Pravesh Kumar, S/o Sri Santosh Kumar, R/o Mohalla Aazad Nagar, Jalalabad, Shahjahanpur-242221.

**...Applicant**  
**By Advocate : Shri L.S. Kushwaha holding brief of Shri Vikas Goswami**

**V E R S U S**

1. Shri Kaushalendra Kumar Sinha, Chief Post master General, UP Circle, Lucknow.
2. Shri Sanjay Singh, Postmaster General, Bareilly region, Bareilly.

**...Respondents**  
**By Advocate : Shri R.K. Srivastava**

**O R D E R**

**By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :**

Shri L.S. Kushwaha, holding brief of Shri Vikas Goswami, learned counsel for the applicant and Shri Praveen Shukla, learned counsel for the respondents are present.

2. Heard learned counsel for the parties and perused the record.
3. At the outset learned counsel for the respondents submits that the order passed by this Tribunal in OA No.334 of 2020 has been complied with in letter and spirit.

4. Learned counsel for the applicant contests this claim submitting that the order has not been passed by the competent authority nor by the authority to which the direction was issued by this Tribunal. Hence the order is not legally sustainable.

5. Accordingly, the instant contempt petition is closed with a direction to the respondent no.1, Shri Kaushalendra Kumar Sinha, Chief Postmaster General, Lucknow to consider the representation of the applicant afresh and dispose it off by passing a reasoned and speaking order. Notices issued to the respondents are discharged.

**(Pratima K Gupta)**  
**Member(Judicial)**

**(Tarun Shridhar)**  
**Member(Administrative)**

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